

Company: Sol Infotech Pvt. Ltd.

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Date: 24/08/2025

Income Tax Officer Vs Delta Foods Pvt. Ltd.

Court: Income Tax Appellate Tribunal (Delhi B Bench)

Date of Decision: May 30, 2024

Acts Referred: Income Tax Rules, 1962 â€" Rule 8D Income Tax Act, 1961 â€" Section 14A, 37, 68, 133(6)

Hon'ble Judges: Kul Bharat, J; Dr. B. R. R. Kumar, (AM)

Bench: Division Bench

Advocate: Lalita Krishnamurthy, Vivek Kr. Upadhyay

Final Decision: Dismissed

Judgement